

**Clearance to New Power Projects**

818. SHRI SURESH KALMADI :  
DR. KRUPASINDHU BHOI :

Will the PRIME MINISTER be pleased to state :

(a) whether several Power Projects are awaiting for the clearance of the Central Electricity Authority (CEA);

(b) if so, the details thereof; and

(c) the steps taken for their expeditious clearance?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). 14 private sector projects aggregating to 7706 MW and 15 state and central sector projects aggregating to 8477 MW are currently under various stages of examination in the Central Electricity Authority (CEA). The details of the projects are given in the attached statement. The techno economic clearance of these projects by CEA are pending, for various inputs from the project authorities, which cover statutory and other clearances from the State and central agencies, additional information on project costs and financial packages, fuel and other linkages, environment clearances and detailed project report from the promoters of the project.

**STATEMENT**

*List of Power Projects under examination by the Central Electricity Authority for accord of techno-economic clearance*

S.No.	Name of the Project	Capacity (MW)
1	2	3
<i>State/Central Sector Schemes (as on 30.6.1996)</i>		
<b>HYDRO</b>		
<b>Jammu &amp; Kashmir</b>		
1	New Ganderbal HEP	3x15
2	Parkhachik Panikhar St. I & St. II HEP	5x12
3	Uri HEP St. II (Ph. I) (PDC. J & K Govt)	4x70
<b>Maharashtra</b>		
1	Chikaldera HEP (Pumped Storage Scheme) 2x200	
<b>Orissa</b>		
1	Sindol HEP	320
<b>THERMAL</b>		
<b>Gujarat</b>		
1	Ghoga Lignite TPS (GPCL)	2x120
2	Pipavav GTPP (GPCL)	615
3	Coastal TPS (GPCL)	1000
<b>Maharashtra</b>		
1	Uran GTPP Extn (MSEB)	400
<b>Andhra Pradesh</b>		
1	Simhadri TPS (NTPC)	2x500
2	Hyderabad Metro CCGT St. I (NTPC)	650
<b>Karnataka</b>		
1	Yelanka DGPP Extn (KEB)	2x23.4
<b>EASTERN REGION</b>		
1	Maithon R/B TPS (DVC)	4x250
2	Mejia TPS-II (DVC)	2x210
3	Talcher STPP-II (NTPC)	4x500

1	2	3
<b>HYDRO</b>		
Himachal Pradesh		
1.	Karcham Wangtoo HEP (M/s. Jai Prakash Ind. Ltd.)	4x250
2.	Malana HEP (M/s. Rajasthan Spinning & Weaving Mill)	2x43
Uttar Pradesh		
1	Vishnuprayag HEP (M/s. JIL)	4x100
2.	Srinagar HEP (M/s. duncans Ind. Ltd.)	5x66
<b>THERMAL</b>		
Haryana		
1	Yamunanagar TPS (M/s. Yamunanagar Power Co. Ltd.)	2x350
Uttar Pradesh		
1	Rosa TPP (Ph I) (M/s. Indo-Gulf Fertilizers and Chemicals Corpn. Ltd.)	2x250
Gujarat		
1	Jamnagar (Near Sikka) TPP Ph-I (M/s. Reliance Power Ltd.)	2x250
2.	Surat Lignite TPP (M/s GIPCL)	2x125
Madhya Pradesh		
1	Korba (West) TPP Extn. (M/s. India Thermal Power Ltd. promoted by M/s. Mukand Ltd.)	2x210
2.	Korba (East) TPS (M/s. Daewoo Power (India Ltd)	2x525
Maharashtra		
1	Patalganga CCPP (M/s. Reliance Patalganga Power Pvt. Ltd.)	410
Andhra Pradesh		
1	Vizag TPS (Hinduja National Power Corpn. Ltd. promoted by M/s. Ashok Leyland Ltd. India and M/s. National Power PLC U.K.)	2x520
2	Ramagundam Extn. (M/s BPL Power Project) (A.P. Ltd.)	2x260
Orissa		
1	Dubri TPP (M/s Kalinga Power Corpn. Ltd.)	2x250

### Sewerage Disposal Scheme

819 SHRIMATI SUMITRA MAHAJAN : Will the PRIME MINISTER be pleased to state

(a) whether the Madhya Pradesh Government has submitted any sewerage disposal scheme for Indore City to Central Government for clearance;

(b) if so, whether any financial assistance is provided by the Central Government to such schemes; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR U. VENKATESWARLU) : (a) to (c). The Government of Madhya Pradesh has submitted sewerage and sewage disposal scheme for Indore town in December, 1990 for technical clearance. The State Public Health Engineering Department was asked to

modify the proposal based on the comments of Central Public Health & Environmental Engineering Organisation (CPHEEO) and resubmit the same for technical clearance. The State Government was last remanded in the matter in December, 1995. No financial assistance is provided by Central Government for such schemes.

### Operation of Schemes and Projects

820. SHRI AJIT KUMAR PANJA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state .

(a) the projects and schemes operating in various States and Union Territories for which hundred percent Central assistance is provided;

(b) the fund released in this regard from 1991-92 to 1995-96, project-wise, State/Union Territory-wise;